NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 01.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA) No.145/230/HDB/2017
NAME OF THE COMPANY	Rexnord India Private Limited
NAME OF THE PETITIONER(S)	Rexnord India Private Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230-232

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.S. Rain	Advocate	USTAINA TEDAITHICOM 9848083415	Bahari tuv.s. Raju

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
		*	

Heard, Shri. V.S. Raju, learned counsel for the petitioner.

CP is disposed of by separate orders.

Member (Judicial)